

**FORM A  
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF  
GREEN ELEPHANT INDIA PRIVATE LIMITED**

RELEVANT PARTICULARS	
1. Name of corporate debtor	Green Elephant India Private Limited
2. Date of incorporation of corporate debtor	09/05/2008
3. Authority under which corporate debtor is incorporated / registered	ROC-Mumbai
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74999MH2008PTC182039
5. Address of the registered office and principal office (if any) of corporate debtor	2nd Floor, Raheja Centre Point, CST Road, Kalina, Santacruz (East) Mumbai, Mumbai City MH 400096 IN
6. Insolvency commencement date in respect of corporate debtor	17/02/2023 (CIRP has commenced on 17/02/2023. The Copy of Order was uploaded at Hon'ble NCLT Mumbai On 20/02/2023.)
7. Estimated date of closure of insolvency resolution process	16/06/2023 (Being 180 days from CIRP Commencement date i.e. 17/02/2023.)
8. Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Yatinkumar Sumatilal Shah Registration No. - IBBI/IPA-001/IP-P-01785/2019 -2020/12764.
9. Address and e-mail of the interim resolution professional, as registered with the Board	Flat No. 103, Tower 2, Maple, Runwal Greens, Near Fortis Hospital, Mulund Link Road, Nahur, Mulund West, Bhandup, Mumbai Suburban, Maharashtra 400078. Email - yatishah01@yahoo.co.in
10. Address and e-mail to be used for correspondence with the interim resolution professional	Yatin S Shah & Co. 202, Dwarkadas Vithaldas Thakkar Building, Opp. Post Office, Old Station Road, Kalyan West, Pin Code-421403 Maharashtra. Email-cirp.greenelephant@gmail.com
11. Last date for submission of claims	06/03/2023
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	<a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Green Elephant India Private Limited** on 17/02/2023. (CIRP has commenced on 17/02/2023. The Copy of Order was uploaded at Hon'ble NCLT Mumbai on 20/02/2023.)

The creditors of **Green Elephant India Private Limited**, are hereby called upon to submit their claims with proof on or before **06/03/2023** the date falling fourteen days from the appointment of the interim resolution professional to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

**Submission of false or misleading proofs of claim shall attract penalties.**

-sd/-

Mr. Yatinkumar Sumatilal Shah  
Registration No. - IBBI/IPA-001/IP-P-01785/2019 -2020/12764,  
Interim Resolution Professional

In the matter of Green Elephant India Private Limited

Date :20/02/2023  
Place: Mumbai